

ITEM NO.1712

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 2760/2024

ARVIND & ORS.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 17-07-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBERS]

For Appellant(s) :

Mr. S.D. Mishra, Adv.
Mr. K.B. Upadhyay, Adv.
Mr. Jitendra Kumar Shrivastava, Adv.
Mr. Pushkar Anand, AOR

For Respondent(s) : Mr. Arup Banerjee, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Four weeks' time is granted to the appellants to take appropriate steps regarding abatement in respect of Appellant No. 3.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(AVGV RAMU)
COURT MASTER